

ITEM NO.1725

COURT NO.16

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 1246/2022

STATE OF U.P.

Appellant(s)

VERSUS

JAWAHAR & ANR.

Respondent(s)

Date : 04-08-2025 This appeal was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE MANMOHAN
[IN CHAMBER]

For Appellant(s) : Ms. Tulika Mukherjee, AOR
Mr. Beenu Sharma, Adv.
Mr. Venkat Narayan, Adv.

For Respondent(s) : Mr. Aditya Mishra, Adv.
Mr. Pulkit Agarwal, AOR

UPON hearing the counsel the Court made the following
O R D E R

Two weeks' time is granted as last opportunity to the learned Counsel for the appellant to take appropriate steps in respect of deceased Respondent No. 1.

(KANJIKA TAYAL)
SENIOR PERSONAL ASSISTANT

(VEENA RANI NAGPAL)
COURT MASTER (NSH)